

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00227/2018

DATED THIS THE 24th DAY OF APRIL 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

Umesh. HN  
Aged 43 years,  
S/o Ningachar,  
Sub Postmaster,  
Palya SO,  
under Hassan HO,  
Residing at Palya Village 573218.  
Hassan District.

....Applicant

(By Advocate Shri B.Venkateshan)

vs.

1.The Union of India,  
Represented by  
Secretary, Department of Posts,  
Dak Bhavan,  
New Delhi – 110 001.

2.The Postmaster General,  
South Karnataka Region,  
GPO Complex,  
Bangalore 560001.

3.The Superintendent of Post Offices,  
Hassan Division, Hassan 573201.

4.The Postmaster,  
Hassan HO, Hassan 573201.

...Respondents.

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Learned counsel for the applicant submits that he would like to file a better OA because of successive happenings. Department of Posts' representative is present and he says that he has no objection for withdrawing of the OA. OA is dismissed as withdrawn, with liberty. No order as to costs.

(DR. K.B. SURESH)  
MEMBER(J)

bk.

